

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

RE-ASSEMBLED BUDGET SESSION

MONDAY, 9TH JUNE, 2014

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 1:03 P.M. The day was allotted for transaction of Government Business.

1. Questions:

Starred Questions No. 11 -24 were taken up and disposed off.

Unstarred Question No.1 of Shri Metbah Lyngdoh was circulated.

2. Call Attention Notice:

Shri Witting Mawsor, MLA called the attention of the Minister in-charge Labour under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in "Mawphor", dated 13.05.14, under the caption "Mano ban iarap ia nga ba ngan ioh phah skul biang ia 6 ngut ki para", ong u samla Kardius".

Dr. Mukul Sangma, Chief Minister replied.

3. General Discussion on the Budget:

Members who participated in the discussion were Dr. Donkumar Roy, Leader of Opposition, Shri H. S. Lyngdoh, Shri C. R. Marak, (At 11:55 a.m., Shri Nihim D. Shira was in the Chair) Shri Ardent M. Basaiawmoit, Shri James K. Sangma. (At 12.34 p.m., Hon'ble Speaker was in the Chair).

4. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10. a.m.. on Tuesday, the 10th June, 2014.

Dated Shillong,
the 9th June, 2014.

Commissioner & Secretary,
Meghalaya Legislative Assembly.